

CONSTITUTION OF BENCHES OF JHARKHAND HIGH COURT, RANCHI

w.e.f. 10/11/2014 to 14/11/2014

DIVISION BENCHES

1.	Hon'ble The Chief Justice & Hon'ble Mr. Justice D. N. Patel (Monday & Tuesday)	(Whole Day)	LPA, Tax matters, Writs (DB), Vires & Validity of Act, Cont (Appeal), Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : - Admission & Orders. Cr. Appeal (D.B.) custody matters:- Final Hearing.
	(Wednesday)	(Whole Day)	LPA, Writ Petitions & Tax matters:- Orders & Hearing. Cr. Appeal (D.B.) custody matters:- Final Hearing.
	(Thursday)	(Whole Day)	W.P.(PIL):- Orders & Admission. LPA, and Tax matters :- Hearing Cr. Appeal (D.B.) custody matters:- Final Hearing.
	(Friday)	(Whole Day)	LPA, Writs (DB), Vires & Validity of Act, Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : Final Disposal & Hearing Only. Cr. Appeal (D.B.) custody matters:- Final Hearing.
2.	Hon'ble Mr. Justice R. R. Prasad & Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday & Tuesday)	(Whole day)	W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, Cr. M.P.(DB), exception of DB-I and fixed Tied-up matters : - Orders, Admissions.
	(Wednesday & Thursday)	(Whole day)	Cr. Appl.(DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, Cr. M.P.(DB), exception of DB-I and fixed Tied-up matters : - Final Hearing Cases only.

SINGLE BENCHES

1.	Hon'ble Mr. Justice R.R. Prasad (Friday)	(Whole day)	All matters related to Fodder Scam & Prevention of Corruption Act except B.A. & A.B.A:- Orders, Admission & Hearing as well as Tied-up matters.
2.	Hon'ble Mr. Justice Prashant Kumar (Monday to Thursday) (Friday)	(Whole day) (10:30AM to 12.00 Noon) (12:00Noon onwards)	B.A matters: - Orders and Admissions B.A, and Tied-up matters: - Orders and Admissions & Assigned matters. W.P.(C) grouping Electricity matters:- Orders, Admissions and Hearing.
3.	Hon'ble Mr. Justice P. P. Bhatt (Monday & Tuesday) (Wednesday & Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	Cr. M.P: - Fresh filing Only. Cr. M.P & Tr. Petition.(Cr.) : - Orders, Admission. Cr. M.P & Tr. Petition.(Cr.) : - Hearing as well as Tied-up matters.
4.	Hon'ble Mr. Justice D.N. Upadhyay (Monday & Tuesday) (Wednesday & Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	F.A., M.A., C.R., A.C.(SB), C.M.P., Tr. Pet.(Cv.), S.C.L.P.: - Orders, Admission & Hearing. S.A.: - Orders, Admission & Hearing. Assigned matters:- Orders, Admission & Hearing only. Criminal Writ:- Orders, Admissions & Hearing as well as Tied-up matters.
5.	Hon'ble Mr. Justice Aparesh Kumar Singh (Monday & Tuesday) (Wednesday & Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	Writ Petition (Service matters):- Fresh Filing only. Writ Petition (Service matters):- Orders & Admissions as well as Tied-up matters. Writ Petition (Service matters):- Hearing & Assigned matters.

6.	Hon'ble Mr. Justice S. Chandrashekhkar (Monday & Tuesday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:- Fresh filing.
	(Wednesday & Thursday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:- Orders, Admission.
	(Friday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:- Hearing & Assigned matters.
7.	Hon'ble Mr. Justice Amitav K. Gupta (Monday & Tuesday) (Wednesday to Friday)	(Whole day)	Cr. Rev.: - Fresh filing Only.
		(Whole day)	Cr. Rev. – Orders, Admission & Hearing as well as Tied up matters.
8.	Hon'ble Mr. Justice Sujit Narayan Prasad (Monday to Friday)	(Whole day)	Writ Petition (S) grouping matters:- Admissions only.
9	Hon'ble Mr. Justice Rongon Mukhopadhyay (Friday)	(Whole day)	All Cr. Appeal (S.J), Acq. Appeal (S.J), S.L.A. matters: - Orders, Admission & Hearing.
10	Hon'ble Mr. Justice Ravi Nath Verma (Monday to Friday)	(Whole day)	A.B.A. matters:- Orders and Admissions.

NOTE: - 1. ALL MOTIONS FOR LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER.

2. LISTING OF CONTEMPT (CIVIL) AND C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER, THE CONTEMPT PETITION HAS ARISEN. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE PRASHANT KUMAR IN COURT NO.4.

4. ALL MOTIONS WITH REGARD TO A. B .A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RAVI NATH VERMA IN COURT NO.8.